

COURT – I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No.286 of 2012 in
DFR No. 1369 of 2012

Dated: 4th October, 2012

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Powergrid Corporation of India Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s): Mr. S.B. Upadhyay, Sr.Adv.
Mr. Ankit Sibbal

ORDER

IA No.286 of 2012
(Condone delay Appl.)

The learned counsel for the Applicant/Appellant seeks some time to serve notice on the Respondents as the steps have not been taken for effecting dasti service.

Post the matter on **11.10.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/mk